

SLP(C)No. 3972-3975 OF 1999

ITEM No.202

Court No. 8

SECTION IVA  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.3972-3975/1999

(From the judgement and order dated 25/02/1999 in WP 487-490/98  
of The HIGH COURT OF M.P AT JABALPUR)

NATIONAL MINERAL DEV.CORPN.LTD.

Petitioner (s)

VERSUS

STATE OF M.P. & ANR

Respondent (s)

( With Appln(s). for stay & permission to file additional document as  
Volume II containing the page Nos. 1-15 and with prayer for interim  
relief )(For final disposal )

Date : 28/09/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s) Mr. P.S. Narasimha,Adv.  
Mr. P.Sridhar,Adv.  
Mr. V.G. Pragasam,Adv.

For Respondent (s) Mr. Satish K. Agnihotri,Adv.  
Mr. Sakesh Kumar,Adv.  
Mr. Prakash Shrivastava,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.  
.SP2

Learned counsel for the petitioner prays for one  
week's time to replace page Nos. 17 & 18 of the  
additional documents which are having dim impression.  
Prayer is granted. List the petitions after three weeks.

.SP1

(Neelam Kawatra)  
Court Master

(S. Malkani)  
Court Master